

12.55 hrs.

**BUSINESS OF THE HOUSE***[English]*

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): With your permission, Sir, I rise to announce that Government Business during the week commencing 15th March, 1993, will consist of:-

1. Consideration of any item of Government Business carried over from today's Order paper.
2. Discussion on the Resolutions seeking disapproval of the following Ordinances and consideration and passing of the bills replacing these Ordinances:-
  - (a) The Oil fields (Regulation and Development) Amendment Ordinance, 1993.
  - (b) The Foreign Exchange Regulation (Amendment) Ordinance, 1993.
  - (c) The Acquisition of certain area at Ayodhya Ordinance, 1993.
3. General Discussion on the Railway Budget for 1993-94.
4. Discussion on the Resolution regarding recommendations of Railway Convention Committee.
5. Discussion and Voting on:
  - (a) Demands for Grants (Railways) for 1993-94.
  - (b) Supplementary Demands for Grants (Railways) for 1992-93.
6. General Discussion on General Budget 1993-94.

7. Submission to the Vote of the House the Demands on Account (General) for 1993-94.

8. Discussion and Voting on Supplementary Demands for Grants (General) for 1992-93.

*[Translation]*

PROF. RASA SINGH RAWAT (Ajmer): Mr. Deputy Speaker, Sir, the following items may be included in the next week's agenda:

- (1) Need to convert crossbar telephone system into electronic exchange at Ajmer a city famous historical for religious harmony.
- (2) Need to mobilise more resources for the development of Ajmer and Pushkar from the tourist point of view.

SHRI RAJENDRA AGNIHOTRI: (Jhansi): Mr. Deputy Speaker, Sir, the following items may be included in the week's agenda:

- (1) The Bundelkhand Development Board should be set up at the earliest to eradicate backwardness of 21 districts of Uttar Pradesh and Bundelkhand region of Madhya Pradesh.
- (2) As per the approved proposals by the Uttar Pradesh Government, Tehsil headquarters should be set up at Tehroli in Jhansi district and Madhavargh in Jalaun district.

13.10 hrs.

*[English]*

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I request that the following items may be included in the next week's agenda:-

1. Discussion on the International situation with special reference to the inter-state

ations in the SAARC region.

2. Discussion on the atrocities on Scheduled Castes, Scheduled Tribes and Minorities.

SHRI ANANTRAO DESHMUKH (Washim): Sir, I request that the following items may be included in the Next Week's agenda.

1. Need to have communication plans in Individual Ministries and Departments in consultation with Ministry of Information and Broadcasting for formulation of Budget Estimates for Government Advertisements in the Directorate of Information and Broadcasting.

2. Discussion on the necessity of adoption a clear and articulate policy document on Government Advertisements.

PROF. K.V. THOMAS: (Emakulam): Mr. Deputy Speaker, Sir, I request that the following inter may be included in the next week's agenda:-

Need for early settlement of strike by Flight Engineers of Air India to provide relief to the stranded passengers.

[Translation]

SHRI SANTOSH KUMAR GANGWAR (Bareilly): Sir, I request that the following items may be included in the next week's agenda:-

(1) A motion needed to include Bhurji (Bharbhujia) community in the list of Scheduled Castes should be brought.

(2) Permission should be granted to construct a bye-pass at the National Highway No. 24 at Bareilly city.

[English]

SHRI BALLAV PANIGRAHI (Deogarh): Sir, I request that the following items may be included in the next week's agenda:-

1. Implementation of Jawahar Rojar Yojana and association of Members of Parliament with it.

2. Formation of autonomous regional development boards or Councils in different backward areas including one in Western Orissa with funds provided by the Union Government directly.

SHRI V. DHANANJAYA KUMAR (Mangalore): Sir, I request that the following items may be included in the next week's agenda:-

1. Need for early clearance of Mangalore Super Thermal Power Project and conversion of Bangalore-Mysore-Mercara-Mangalore Road into National Highway.

2. Discussion regarding De-Pooling of Coffee by making amendments in the Coffee Act.

13.00 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS), 1992-93

[English]

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFAR SHARIEF): Sir I beg to present:

" A statement (Hindi and English versions) showing the supplementary Demands for Grants in respect of the Budget (Railways) for 1992-93. [Placed in Library. See. No. LT-3556/93]

13.01/2 hrs.

SUPPLEMENTARY DEMANDS FOR GRANTS (JAMMU AND KASHMIR) 1992-93

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHAR MURTHY): Sir, I beg to present: